

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 464 of 2015 in DFR No. 2126 of 2015

Dated: 21st December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Salasar Polytex Pvt. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) :

ORDER

Heard.

Issue notice of I.A. No. 464 of 2015 to the opposite parties requiring them to file reply/objections to the said I.A. within three weeks from today.

Dasti service is permitted.

Post the said I.A. for hearing on **29th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt/sh

**(Justice Surendra Kumar)
Judicial Member**